

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 01-12-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Ashutosh Kumar Sharma, Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service on sole respondent is incomplete.

Two weeks' time is granted to learned counsel for the
petitioner to take fresh steps for effecting service on sole
respondent.

List again on 31.01.2018.

SANJAY PARIHAR
Registrar